

[Shri S. V. Ramaswamy]

- (ii) a review by the Government on the working of the above Company. [Placed in Library, see No. Lt—1386]63].

12-23 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
TWENTY-SECOND REPORT

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the 22nd Report of the Committee on Private Members' Bills and Resolutions.

12-23½ hrs.

MOTION RE: ASSOCIATION OF  
RAJYA SABHA WITH PUBLIC  
ACCOUNTS COMMITTEE

**Shri Tyagi** (Dehra Dun): I beg to move:

"That this House recommends to Rajya Sabha that they do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Accounts of this House for the unexpired portion of the term ending on the 30th April, 1964, in the vacancy caused by the resignation of Shri Nawab Singh Chauhan from Rajya Sabha and communicate to this House the name of the member so nominated by Rajya Sabha."

**Mr. Speaker:** The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Accounts of this House for the unexpired portion of the term ending on the 30th April 1964, in the vacancy caused by the resignation of Shri Nawab Singh Chauhan from Rajya Sabha and communicate to this House the name of the member so nominated by Rajya Sabha"

*The motion was adopted.*

12-24 hrs.

BUSINESS ADVISORY COMMITTEE  
SEVENTEENTH REPORT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move:

"That this House agrees with the Seventeenth Report of the Business Advisory Committee presented to the House on the 13th August 1963".

**Mr. Speaker:** Motion moved:

"That this House agrees with the Seventeenth Report of the Business Advisory Committee presented to the House on the 13th August, 1963."

**Shri S. M. Banerjee** (Kanpur): I have read the Report. I have two or three suggestions to make. One is that in this Report, I do not find any place for discussion of sugar. When we tabled so many questions and gave notice of adjournment motions, we were told...

**Mr. Speaker:** I have requested the hon. Member...

**Shri S. M. Banerjee:** I am not talking of adjournment motions. There is a regular motion before this House.

**Mr. Speaker:** Why does he presume that I am confusing. He wants to say that there is no mention in this Report, in this allotment of time, about a discussion on sugar. Am I right?

**Shri S. M. Banerjee:** Yes.

**Mr. Speaker:** Then I have understood him correctly. I would tell him that it is only the question of allotment of time for these particular items that is before the House. If some time has not been allotted to any other subject, that is a different thing altogether. Let us first see whether he has any objection to this allotment. Then I will give him an opportunity to say something.